

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 25th November, 2021

NO. HC.VII-167(Pt.-VIII)/2014/6160/A## The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend the 3 (three) day online TOT Refresher Course on Cyber Crimes and Cyber Laws through the SVP National Police Academy, Hyderabad from 3rd to 5th December, 2021.

Sl. No.	Name and Designation	Contact number	E-mail
1.	Shri Rafique Ahmed Tapadar, Registrar (Judicial), Gauhati High Court, Guwahati	7637026558	r.a.tapadar@gmail.com
2.	Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Kamrup(M), Guwahati	7002583634	chaturjya@gmail.com
3.	Shri Hirendra Kashyap, District & Sessions Judge, Khonsa, Tirap, Arunachal Pradesh	9402009907	hirendrakashyap@gmail.com

The training schedule and the joining link will be provided in due course.

By Order,

Sd/- Obang Mize

JOINT REGISTRAR (PM&P)/CPC

Memo No. HC.VII-167(Pt.-VIII)/2014/6161-6174/A Dated:25-11-2021
Copy forwarded for information & necessary action to:

1. Smt. R. Arulmozhiselvi, Member (Human Resources), e-Committee, Hon'ble Supreme Court of India, New Delhi.
2. The Director, SVP National Police Academy, Hyderabad.
3. The Registrar (Admin. / Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar (Judicial), Gauhati High Court, Guwahati.

6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh.


(He is requested to inform the nominated Officer about this Notification)

7. The Chairman, District Legal Services Authority, Kamrup (M), Guwahati.
8. The District & Sessions Judge, Khonsa, Tirap, Arunachal Pradesh.
9. The Member Secretary, Assam State Legal Service Authority, Assam.
10. The Secretary, District Legal Services Authority, Kamrup (M), Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.
14. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

 25.11.21

JOINT REGISTRAR (PM&P)/CPC